सरकारों से यदि कोई ऐसा प्रस्ताव आता है तो उस पर उप-मिशन कार्यक्रम (स्थायित्व संबंधी उप मिशन) के उन्तर्गत गुणावगुण के आधार पर विचार किया जाएगा।

(घ) और (ड़) प्रश्न नहीं उठता।

डी.जी.आई. एंड आर. के कार्यालय पर सी.बी.आई. द्वारा छापे मारा जाना

2623. श्री मूलचन्द मीणा :

श्री अजीत जोगी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय जांच ब्यूरो ने हाल ही में जांच और पंजकीकरण महानिदेशक के कार्यालय पर छापे मारे हैं,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है, और

(ग) इस पर क्या कार्यवाही की गई है ?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री (श्रीमती मारग्रेट आल्वा) : (क) से (ग) जी हां । विधि, न्याय एवं कम्पनी कार्य मंत्रालय, कम्पनी कार्य विभाग द्वारा यह सूचित किया गया है कि दिनांक 18.5.1995 को जांच और पंजीकरण उप-महानिदेशक के कार्यालय की तलाशी ली गई थी । यह आरोप था कि ये अधिकारी व कुछ अन्य पेट्रोलियम डीलर, राजस्थान के विभिन्न पैट्रोलियम डीलरों से रुपये ऐंठने के अपराधिक षडयंत्र में शामिल थे । संबंधित अधिकारी को दिनांक 28.6.95 से निलंबित कर दिया गया है जबकि जांच कार्य चल रहा है । इस मामले में कानून के अनुसार कार्यवाही की जाएगी ।

Joint ventures in automobiles

2624. SHRI R. MARGABANDU: Will the Minister of INDUSTRY be pleased to state:

(a) the number of proposals for foreign investment in the country cleared during the year 1995-96;

(b) the details of the proposals clreared for sale of foreign cars in the country as on date;

(c) the total expenditure likely to be involved in joint ventuers in cars, trucks ind light commercial vehicles;

(d) the foreign companies and Indian

companies involved in the joint ventures; and

(e) the steps taken by Government to ensure that the indigenous manufacturers of cars are not hard hit due to these joint ventures?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA): (a) Government has clreared 3 proposals for foreign investment in the automobile sector during the year 1995-96.

(b) to (d) Government has approved manufacture of cars by the following foreign companies in India in joint venture after the announcement of new Industrial policy:

	Joint Ver	nture	Model of Car
1.	Hindustan M	lotors	Opeal Astra
		neral	
	Motor of USA.		
2.	Premier Automobiles Ltd. with Peugeot of		Peugeot-309
	France.		
J.	TELCO	with	Mercedes
	Mercedes Benz of		
	Germany.		
4.	D CIVI DIG		Cielo
	Daewood		
	Company Korea.	of	
5.			Montego
5.	Automobiles with Rovers Group of		Wontego
	U.K.		
6.	Mahindra	&	Escort &
	Mahindra	Ltd.	Fiesta
	with Ford	Motor	
	Company of USA.		
7.	Shriram Industrial		Honda Car
	Enterprises	Ltd.	
	with Honda M		
	Company Ltd. of		
	Japan.		
8.	Hindustan M	lotors	Lancer Car
	with Mitsubishi		
	Corporation	of	

Japan.

The total investment in the above joint ventures is estimated at approximately Rs, 8017 crores. There has been no proposal for joint venture in other

segments of the automobile industry in the recent past.

(e) Manufacture of automotive vehicles including car has been delicensed under the New Industrial Policy. Most indigenous manufacturers of cars have intered to joint ventures with foreign companies.

Dog Squads in defence forces

2625. SHRIMATI BASANTI SARMA: Will the PRIME MINISTER be pleased to state:

(a) the number of Dog Squads deployed in the Defence forces;

(b) the areas they are mostly used in; and

(c) the amount spent in training, food and other expenses like medicines of upkeep?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE AND DEPTT. OF DEFENCE RESEARCH & DEVELOPMENT) (SHRI MALLIKARJUN): (a) 12 Dog Units comprising 10 Units of 24 Dogs each and two Units of 12 Dogs each are deployed in Army.

(b) The Army Dog Units are used in Counter Insurgency, mine detection, avalanche rescue operation, guarding vital installations, tracking, infantry patrolling etc.

(c) The recurring cost of maintenance a Dog Unit (of 24 Dogs) is about Rs. 27 lakh per annum.

Power Plants on Garbage by NRI

2626. DR. BAPU KALDATE:

SHRI SANJAY DALMIA: Will the PRIME MINISTER be pleased to state:

(a) whether any NRI business man has proposed to sbt up power plants based on garbage in some selected cities in India; and

(b) if so, the details thereof and the action taken on this proposals?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN): (a) and (b) Some NRIs have shown interest to set up power plants based on Garbage in Maharashtra, Karnataka and Andhra Pradesh. HowevJi", d?tailcd project proposals have not been received so iaf. TKey are in the process of finalising sites and tie-ups with the concerned agencies.

Un-manned level crossings

2627. SHRI BHUBANESWAR KALITA: Will the PRIME MINISTER be pleased to state:

(a) the number of un-manned level crossings still existing in the country;

(b) whether any Railway accidents took place at the un-manned level crossings during this year; and

(c) by when the above un-manned level crossings are expected to be converted to manned level crossings equipped with

the necessary telecommunication facilities?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) 21267.

(b) 31 accidents took place at un-manned Level Crossings during this year.

(c) Manning of unmanned level crossings, except identified vulnerable ones, is taken up at the request of State Govts, and at their cost. Manning can, therefore, be done as and when the State Govts, make proposals, placing necessary funds with the Railways.

Amendment of NHB Act

2628. SHRI RAJUBHAI A. PARMAR: